

3. **Diamond Mining Project, Panna.**

(b) One Dolomite Project is proposed to be commissioned during the Seventh Plan period in the District of Bilaspur in Madhya Pradesh. In addition, an expansion project of Bailadila-14 at Deposit No. 11-C and the Fine Ore Handling Plant at Bailadila Deposit 5 are under implementation. Likely dates of commissioning of these two plants are June, 1987 and December, 1986 respectively.

(c) Hyderabad is a Centrally located city with good communication facilities enabling N.M.D.C. to have effective operational control over their mines in Madhya Pradesh and Karnataka. Hyderabad is also convenient for purposes of coordinating their investigation projects as well as the export of iron ore to Japan and South Korea through Vizag and Madras Ports.

[English]

Target Fixed for Production of Food-grains in Sixth Plan

1973. SHRIMATI JAYANTI PATNAIK : Will the Minister of AGRICULTURE be pleased to state :

(a) the target set for the production of foodgrains in Sixth Plan;

(b) whether the target have been achieved;

(c) if so, to what extent; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) The target of food-grains production for Sixth Plan was fixed at 153.6 million tonnes.

(b) and (c). Foodgrains production reached an all time high of 152.4 million tonnes in 1983-84, but declined to 146.2 million tonnes in 1984-85, the terminal year of the Sixth Plan.

(d) The decline in foodgrains production during 1984-85 is mainly due to unfavoura-

ble weather conditions in different parts of the country.

Relaxation in Norms for Cooperatively Weaker States

1974. PROF. NARAIN CHAND PARASHAR : Will the Minister of AGRICULTURE be pleased to refer to the reply given to starred question No. 724 on 6th May, 1985 regarding norms for lending to cooperatives and state :

(a) the details about the relaxation in the norms allowed by National Bank for Agriculture and Rural Development (NABARD) for the cooperatively weaker States and for the farmers belonging to the weaker sections for credit from cooperative credit institutions;

(b) a brief outline of the special schemes drawn up for these States and the vulnerable sections of the society in the Seventh Five Year Plan; and

(c) the names of States and the criteria adopted for defining weaker sections for whom the norms have been relaxed and the date from which the relaxation has been allowed ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) The details of relaxation in the norms allowed by the National Bank for Agriculture and Rural Development (NABARD) are as under :—

(i) Refinance is provided by NABARD under schematic lending at higher rate of 90 per cent to Commercial Banks, Regional Rural Banks and State Cooperative Banks and 95 per cent to Land Development Banks against their loans for the development of agriculture and other rural activities as compared to the rate at which refinance is provided to other areas/States.

(ii) Central Co-operative Banks with overdues exceeding 60 per cent of demand are normally not eligible for sanction of any short-term